

(37)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/974/2019
PETITION NUMBER : CP/468/IB/2017
NAME OF THE PETITIONER(S) : G V RAVIKUMAR
NAME OF THE RESPONDENT(S) : JASVIR & 2 OTHERS
UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	R. NEENAKSHI	COUNSEL FOR R1	M. S. Jeyan
	D. Vinod for B. Dhanaraj	Counsel for Applicant	D. Vinod

ORDER

Counsels for both the sides are present. Counsel for R1 has prayed for time to file the reply. At request, last and final opportunity is given to R1 for filing the reply; failing which right of filing the reply shall stand forfeited. Put up on 18.10.2019 at 10.30 A.M.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

ST

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)